

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:358  
ANSWERED ON:18.02.2014  
MEGA FOOD PARKS  
Tandon Annu;Vijayan Shri A.K.S.

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government has constituted any expert committee to review the Mega Food Parks Scheme in the country;
- (b) if so, the details thereof along with the recommendations made by the committee;
- (c) whether the Government proposes to bring some changes in the existing guidelines relating to assistance being provided by the Government for establishment of Mega Food Parks;
- (d) if so, the details thereof; and
- (e) the details of the beneficiaries under the scheme, State-wise?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 358 FOR ANSWER ON 18th FEBRUARY, 2014 REGARDING MEGA FOOD PARKS

(a):No, Madam.

(b):Question does not arise.

(c):Yes, Madam.

(d) & (e): Based on the experience of implementation of the projects and feedback from various stakeholders, the Mega Food Park scheme guidelines have recently been revised. The ownership and management of the Mega Food Park is to be vested with a Special Purpose Vehicle (SPV) registered under the Companies Act. The condition of having a Food Processor as one of the promoters of SPV, with minimum equity of 26% has been removed. The Anchor Investor in the SPV holding majority stake, with or without other promoters of SPV, will be required to set up at least one food processing unit in the park with an investment of not less than Rs. 10 crore. State Government/ State Government entities and cooperatives have been made eligible to applying for the projects under the scheme without forming a separate SPV and requirement of setting up processing unit (s) in the park. Details of the beneficiaries who have been sanctioned grant under the scheme, State-wise, are enclosed at Annexure.